

**DEPARTMENT OF ATOMIC ENERGY (DEPUTY CONTROLLER
OF ACCOUNTS) RECRUITMENT RULES, 1989**

CONTENTS

1. Short title and commencement
2. Number of posts, classification and scale of pay
3. Method of recruitment, age limit, qualifications etc
4. Disqualifications
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

**DEPARTMENT OF ATOMIC ENERGY (DEPUTY CONTROLLER
OF ACCOUNTS) RECRUITMENT RULES, 1989**

¹ Published in the Gazette of India, Pt. II, Sec. 3(i), dated 13th January, 1990 (w.e.f. 13th January, 1990). In exercise of the powers conferred by the proviso to Art.309 of the Constitution the President hereby makes the following rules regulating the method of recruitment to the Post of Deputy Controller of Accounts in the Department of Atomic Energy, namely:-

1. Short title and commencement :-

(a) These rules may be called the Department of Atomic Energy (Deputy Controller of Accounts) Recruitment Rules, 1990.

(b) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scales of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications etc :-

The method of recruitment to the said post, age limit, qualifications, and other matters connected therewith shall be as specified in Columns 5 to 14 Schedule.

4. Disqualifications :-

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the post,	No, of posts.	Classification.	Scale of pay.	Whether se
				lection post
				or non-selec-
				tion post.
1 ..	2	3	4	5
Deputy	*Twenty One	General Central	Rs. 3000-100-3500-	Selection
Controller of	*Subject to	Service Group	125-4500.	Post.
Accounts.	variation de	'A' Gazetted.		
	pendent on			
	work-load.			